

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2808  
ANSWERED ON:30.03.2012  
HEALTHCARE FACILITIES UNDER CGHS  
Jeyadural Shri S. R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of healthcare facilities available to serving eligible Government employees and retired persons in the States or cities where CGHS Dispensaries or hospitals are not available;
- (b) whether the Government proposes to provide healthcare facilities to Central Government employees and pensioners in States or cities where these facilities do not exist;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the total payment made by the Union Government to Central Government employees and pensioners residing in States and cities where no CGHS facilities exist or who have been granted permission to get treatment from Authorised Medical Attendant (AMA) during the last three years, year-wise?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): The serving Central Government employees staying in non CGHS area are provided healthcare facilities under Central Services Medical Attendance [CS (MA) Rules, 1944]. Pensioners are not covered under these Rules. They are, however, entitled for the Fixed Medical Allowance of Rs 300/- per month. The pensioners residing in non-CGHS areas have the option to become a CGHS member in any CGHS covered city to avail the medical facilities under the scheme.

(b)to(d): The Government is contemplating introduction of a Health Insurance Scheme for the Central Government employees and pensioners with special focus on non-CGHS areas.

(e): Under CS(MA) Rules, the serving Central Government employees get treatment from Authorised Medical Attendants appointed by the concerned administrative Ministry/Department / office. They get reimbursement of their medical expenses from their respective administrative offices as per rule. The information in respect of medical expenses reimbursed to Central Government employees all over the country is not maintained in this Ministry.